

(b) the criteria for giving the Central assistance for the purpose;

(c) whether during the three years, there has been any demand from the State Governments, particularly from the State Government of Uttar Pradesh for special Central assistance or to raise the Central allocation for the Health Scheme; and

(d) if so, details thereof and reaction of Government with regard thereto?

THE MINISTER OF STATE FOR HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) The Central assistance for State Health Plan Schemes is given to the State Govts. in aggregate each year on the overall outlay, agreed for their annual plans for all the Sectors such as Irrigation, Health etc., put together and is not allocated for the individual Sectoral Programmes.

(b) The Central assistance is given on the basis of the formula recommended by the Finance Commission/National Development Council and accepted by the Govt. of India.

(c) No.

(d) Does not arise.

सोमालिया कार्यरत भारतीयों की कठिनाइयां

4434. श्री तारिक अख्तर : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सोमालिया में कार्य करने वाले भारतीयों को भारत में अपनी धनराशि भेजने में कठिनाइयों का सामना करना पड़ रहा है ;

(ख) क्या उनके मंत्रालय ने इस मामले को सोमालिया की सरकार के साथ उठाया है ; और

(ग) यदि हाँ, तो इस सम्बन्ध में कौन सी कठिनाइयां हैं तथा उनका समाधान क्या खोजा गया है ?

विदेश मंत्री (श्री पी. वी. नरसिंह

राव): (क) और (ख) . जी, नहीं । सोमालिया में काम करने वाले भारतीयों को भारत में धन भेजने में कुछ बिलाकर किमी बड़ी कठिनाई का सामना नहीं करना पड़ता है । लेकिन कतिपय भारतीय राष्ट्रियों को अपने बच्चों के शिक्षा भत्ते और पार्यक्य भत्ते के 50 प्रतिशत से अधिक राशि भारत भेजने में कुछ समस्याएं पैदा हुई हैं । मोयाडिसू स्थित हमारे राजदूतावास ने इस विषय को सोमालिया सरकार के समक्ष समुचित रूप से उठाया है ।

(ग) बच्चों के शिक्षा भत्तों और पार्यक्य भत्तों को पूरी राशि भारत भेजने में होने वाली कठिनाइयां मामूली किस्म की हैं और यह समस्या निचले स्तरों पर मनमाने ढंग से लिए गए निर्णयों के कारण उत्पन्न हुई है । इससे सोमालिया सरकार की किसी असहानुभूतिपूर्ण नीति का पता नहीं चलता । इसके संतोषजनक समाधान के लिए सभी सम्भव प्रयत्न किये जा रहे हैं ।

Nadiad-Kapadwanj line

4435. SHRI SHANTUBHAI PATEL: Will the Minister of RAILWAYS be pleased to state:

(a) the plans and estimates for commissioning the Nadiad-Kapadwanj broad-gauge railway line;

(b) when the work will start and if it is started when the same will be completed;

(c) if the work is taken up, what is the present stage and the reasons for delay in the completion of the line;

(d) if the work is started, how much expenditure is incurred till date; and

(e) the total amount estimated for its completion?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):** (a) to (c). The project which involves conversion of Nadiad-Kapadwanj NG line to BG and construction of new BG line from Kapadwanj to Modasa is an approved work and included in the budget for 1979-80. Final Location Survey is in progress for preparation of project report and estimate. Pending sanction to the project estimate, urgency certificate has been sanctioned for taking up construction of the project. Upto date progress on construction of new line & the gauge conversion is 7.0 per cent and 6.8 per cent respectively. The delay in completion of the line is due to limited availability of funds.

(d) and (e). The estimated cost of the project is Rs. 9.43 crores and the expenditure incurred till March, 1980 is Rs. 1.40 crores.

#### Godavari Express

4436. **SHRI K. A. SWAMI:** Will the Minister of RAILWAYS be pleased to state:

(a) the incidents which occurred Vishakhapatnam on the 24th August, 1980;

(b) why the Railway authorities were unable to control the mob which attacked the Godavari Express on the day;

(c) whether action has been taken against the concerned officials for allowing the Godavari Express again to be dislocated on its return journey to Vishakhapatnam on the 25th August, 1980 from Hyderabad; and

(d) what steps have been taken to prevent recurrence of such incidents?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):** (a) to (d). No incident concerning Godavari Express

occurred at Waltair station on 24-8-80. However, 7 Godavari Express which left Waltair on 24-8-80 suffered detention enroute, especially between Khamman and Secunderbad due to repeated Alarm Chain pulling and hosepipe disconnections by groups of students travelling to Hyderabad as per call given by Students Federation of India & All India Youth Federation to hold a conference in connection with diversion of Krishna River Water to Rayalaseema region. Though police escort was provided, the late running of this Express due to above said reasons could not be prevented.

8 Godavari Express which left Hyderabad on 25-8-80 also suffering detention due to Alarm Chain pulling and hosepipe disconnections. Arrangements were made at Secunderabad with the help of State Reserve Police and the RPF. At Duvvada a special check was conducted and cases registered against more than 100 persons for ticketless travelling and for causing inconvenience to passengers. Whenever necessary, the local police and railway police are approached to ensure smooth running of railway services.

#### मानन्दन अध्ययन समिति

4437. **श्रीमती उषा वर्मा:** क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) मानन्दन अध्ययन समिति द्वारा कुवियों तथा बेंचरों के संबंध में की गई कितनी सिफारिशें स्वीकार कर ली गई हैं और कितनी विचाराधीन हैं,

(ख) क्या सिफारिशों पर विचार करने के लिए फिर से कोई बैठक बुलाई जा रही है;

(ग) क्या कुछ संसद सदस्यों तथा उनकी केबल-माल प्रतिनिधि संस्था 'श्री नेशनल फेडरेशन आफ रेलवे पोर्ट्स, बेंचर्स एंड केबर्स' ने मंत्रालय से बैठक बुलाने का अनुरोध किया है; और